

LOK SABHA
UNSTARRED QUESTION NO. 2584
TO BE ANSWERED ON 16th MARCH, 2023

MS and HSD

**2584. SHRI MARGANI BHARAT:
DR. ARVIND KUMAR SHARMA:**

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Motor Spirit (MS) and High Speed Diesel (HSD) requirement of newly authorized entities for transportation fuel marketing under marketing resolution no. P-12029(11)/2/2018-OMC-PNG dated 08.11.2019 is considered domestic demand or not;
- (b) the reasons for non-supply of MS and HSD to new entities by Public Sector Undertaking (PSU) Oil Marketing Companies (OMCs);
- (c) whether the supplies are made/proposed to such entities on selective basis and if so, the criteria fixed for such selective supplies to some entities and not to others; and
- (d) the details of export and Refinery Transport Price (RTP) of MS and HSD during the last two years, month-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

- (a) Vide Resolution dated 08.11.2019, Government has issued guidelines for grant of authorization to market transportation fuels viz, MS and HSD to the new entrants including private sector for Retail and Bulk business.
- (b) Authorization to market transportation fuels under the said Resolution does not create any obligation/commitment on Public Sector Oil Marketing Companies (PSU OMCs) to sell/supply transportation fuels to newly authorized entities. Further, vide DGFT notification dated 30.06.2022, oil companies including PSU OMCs are only obligated to supply 50% of MS and 30% of HSD mentioned in the respective Shipping Bills in the domestic market during the current financial year.
- (c) Does not arise in view of (b) above.

- (d) Refinery Transfer Price (RTP) is the price paid by oil marketing companies to refiners for purchase of petroleum products. RTP is worked out for each port and every inland refinery and varies from port to port mainly on account of ocean freight to respective port and for inland refineries on freight from nearest port to location of the refinery.

Along with deregulation of retail prices of Petrol and Diesel, refinery gate price was also deregulated with effect from 26th June 2010 and 19th October 2014 respectively.

- . The details of export of MS and HSD during the last two years, month-wise is attached as Annexure-I.

Annexure I

Annexure referred to in reply to part (d) of the Lok Sabha unstarred question No. 2584 asked by Shri Margani Bharat and Dr. Arvind Kumar Sharma for answer on 16.03.2023 regarding MS and HSD

Details of Exports of MS and HSD of oil companies including private and PSU for last two years

In Thousand Metric Ton

Month	MS-export		HSD-export	
	FY 2020-21	FY 2021-22	FY 2020-21	FY 2021-22
April	932	934	3404	1880
May	1108	1334	2786	2945
June	985	1146	2094	2834
July	1012	1002	2058	2259
August	874	903	2790	2603
September	984	851	2673	2795
October	797	1005	2373	2897
November	895	1035	2244	2781
December	954	1374	2653	3057
January	890	1082	2324	2578
February	884	1217	2109	2415
March	1290	1600	3069	3365
Total	11605	13483	30577	32409

Source: Petroleum Planning & Analysis Cell (PPAC)